

that a single Ministry of Urban Affairs and Housing, will be better equipped to deal with the pace and complexity of urbanization in the future. This will also be a step towards fulfilling the idea of 'Minimum Government, Maximum Governance'.

In line with the recommendation of GoS a proposal has been sent to Cabinet Secretariat on 15.03.2017 on the merger of the two Ministries.

Storm Water Drainage Project for Puri

2525. SHRI NARENDRA KUMAR SWAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Storm Water Drainage Project for the holy city of Puri has been withdrawn by the Ministry; and

(b) whether the Ministry would consider to revive the project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) A Storm Water Drainage Project for the city of Puri was sanctioned in the year 2009 under the Jawaharlal Nehru Urban Renewal Mission (JnNURM). This Project did not make the required progress. Being a slow moving project, the Central Sanctioning and Monitoring Committee (CSMC) at its meeting held on 04.09.2013 approved withdrawal of the Project. The JnNURM came to an end on 31.03.2014. The Project cannot be revived under the Mission.

The Ministry of Urban Development is implementing the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) which has *inter alia* a component for Storm Water Drainage. The Government of Odisha has not taken up any project for Storm Water Drainage in the city of Puri under this Mission.

Policy to promote living close to public transport

2526. SHRI SANJAY RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has formulated any new policy to promote living close to mass public transport corridors like metro, monorail and bus rapid transit to avoid rising private vehicles on roads and pollution in urban areas;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken for the viable and fast transport facilities in various cities in the country?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) A national workshop to seek views of States/

Union Territories (UTs) on the proposed Transit Oriented Development (TOD) Policy was held in New Delhi on 28.2.2017. The concept paper was deliberated at length with the representatives of the States/UTs and other stakeholders including Urban Transport planning experts. The suggestions/inputs received from different stakeholders will be taken into account while finalizing the policy.

(c) Urban transport is inter-twined with Urban Development which is a State subject. The initiatives/steps including planning and execution of urban transport systems/facilities are, as such, taken up by the States/Union Territories/Urban Local Bodies. As per the National Urban Transport Policy (NUTP), the Central Government encourages all proven technologies for public transport. Various modes of urban transport such as Bus Rapid Transit System (BRTS), Mass Rapid Transit System (MRTS) in various States/Cities are supported by the Government under different schemes.

New urban renewal mission

2527. SHRI C. M. RAMESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government proposes to launch a new urban renewal mission;

(b) if so, how the new one is different from the earlier Jawaharlal Nehru National Urban Renewal Mission (JNNURM); and

(c) the cities that are going to be covered under the new renewal mission?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) The Government of India has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) with the objective to develop basic urban infrastructure-water supply, sewerage, septage management, storm water drains, urban transport and development of green spaces and parks with special provision for children, senior citizens and differently abled-friendly components in the 500 cities/towns under the Mission.

(b) The Mission has appropriately taken into account the learning from the earlier Mission, the JnNURM and the difference between JnNURM and AMRUT are given below:—

Under JnNURM:

- (i) Project appraisal, sanctions was accorded by Mo Urban Development (MoUD) and funds were released by Mo Finance.
- (ii) Central Share of funds was released in four installments of 25% each under UIG and two under UIDSSMT components of JnNURM.